

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 85 of 2011 &
I.A. Nos. 152,153 of 2011

Dated : 19th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Wardha Power Company Limited ... Appellant(s)

Versus

Maharashtra State Transmission Company Limited & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Shikha Ohri & Mr. Sunil Sharma

Counsel for the Respondent(s): Mr. M.Y. Deshmukh

ORDER

The learned counsel for the Appellant submits that she is filing the comprehensive Written Submissions today.

The learned counsel for the Respondent also submits that he will file his comprehensive Written Submissions today in the Registry.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS